



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|------------------|-----------------------------------|
| CP(IB) No. 40/BB/ 17 | - | Hearing | Rule-6 of I&B | Jagan Pampapathy Vs Wipro Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|---|------------------------|---|
| ① | VINAY N for Hanuman P. N Arts. (9886691331) | Respondent |  |
| 2. | ARUN SRI KUMAR for Keystone Partners 9886720984 | Petitioner |  |

Counsel for petitioner is present. Counsel for respondent is also present. He has filed additional statement of objections.

List it for hearing on 16.11.2017.


MEMBER (J)


MEMBER (T)